NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 95/(MAH)/2015 CA No. 22/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.02.2017

NAME OF THE PARTIES: Aneesha Dutta & Anr.

V/s.

M/s. Celadon Real Estate Advisors Pvt. Ltd. & Anr.

SECTION OF THE COMPANIES ACT: 397/398 & 58 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1. Ms. Santosh Paul
alw Ms. Nidhi Singh
alw Ms. Chriteite Pathi
ilb Vidhi Partner fel

Petitionels

2. Adv. Zaid Ansani
for Respondents

Common Order

C.A. No. 54 to 56/2016 & 15 to 23/2017 in T.C.P. No.91 to 96/397-398 &58/NCLT/MB/MAH/2015 C.P. No. 42/397-398 & 59/NCLT/MB/MAH/2016

At request of the parties, list this matter to 17.03 2017

50/-

B.S.V. PRAKASH KUMAR Member (Judicial).

Sd1-

V. NALLASENAPATHY Member (Technical).